

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1515  
ANSWERED ON:06.03.2013  
AADHAAR AS IDENTITY PROOF  
Meinya Dr. Thokchom

**Will the Minister of PLANNING be pleased to state:**

- (a) whether Aadhaar Number is proposed to be made mandatory for all citizens;
- (b) if so, the details thereof;
- (c) the purpose and utility of this card;
- (d) whether this card has been made compulsory for more than 20 services in Delhi; and
- (e) if so, the details thereof and status of issuance of Aadhaar cards in Delhi along with the details of enrolment centres, thereof?

**Answer**

MINISTER OF STATE FOR PARLIAMNETARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b) No, Sir.

(c) Aadhaar is aimed at providing a soft identity infrastructure which can be used to re-engineer public services so that these can lead to efficient and better delivery of services. Aadhaar can also be utilized as a Proof of Identity (PoI) and Proof of Address (PoA) by central Government and various State Governments. Any decision to make Aadhaar mandatory for any particular services lies with the concerned Ministries/Departments or State Governments.

(d) Government of NCT Delhi has made availing of certain services/certificates compulsorily linked to Aadhaar information. The resident has to provide Aadhaar number/Enrolment ID number.

(e) The services/certificates so linked are mentioned in Appendix 'A'. As on date, more than 128 lakh Aadhaar numbers have been generated and around 128 centers are presently doing enrolments in NCT of Delhi.

Appendix 'A'

The following services/certificates have been compulsorily linked with Aadhaar information by GNCTD:

Services:

1. Registration of Marriages under Hindu Marriage Act
2. Registration of Marriages under Special Marriage Act
3. Solemnization of Marriages
4. Registration of various documents in Sub Registrar Offices

Certificates:

1. SC/ST Certificate
2. OBC Certificate
3. Domicile Certificate
4. Income Certificate (However the requirement of compulsory Aadhaar information of the applicant on the prescribed application form in respect of Income Certificates of Economically Weaker Section Category students has been subsequently kept in abeyance till further orders)
5. Birth Certificate

6. Death Certificate

7. Surviving member Certificate

8. Solvency Certificate

9. Nationality Certificate